

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-532

Appeal No - 158/252/ND/2020

IN THE MATTER OF:

Four Square Media Pvt Ltd

V/s

ROC

....Applicant

....Respondent

SECTION

U/s Sec. 252

Order delivered on 29.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, list the matter on **02.02.2021**.


(Anil Kumar)
(For Court Officer, C-V)